

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-622/2015
in
OA-1031/2015**

New Delhi this the 18th day of January, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Smt. Satya Maya Singh,
Retd. Assistant Nursing Superintendent,
W/o Sh. R.J.W. Singh,
R/o House No. 26, Street No. 2,
Anarkali Garden, JagatPuri,
Delhi-110051. ... Petitioner

(By Advocate : Smt. Tamali Wad)

Versus

Sh. Deepak Kumar,
Director General,
Employees State Insurance Corporation,
Panchadeep Bhawan,
Com Inderjeet Gupta (CIG) Marg,
New Delhi-110002. ... Respondent

(By Advocate : Mr. Saurabh Chadda)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Learned counsel for the respondent submits that he has fully complied with the Order of this Tribunal dated 18.03.2015 and also produced a copy of the Order dated 24.11.2015 to this effect after service on the applicant's counsel. In the circumstances,

nothing survives in the present CP. Accordingly, the CP is closed.
Notice is discharged. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

/ns/